GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA UNSTARRED QUESTION NO.1813 TO BE ANSWERED ON 06.03,2018

Electric Vehicles

1813. SHRI BIDYUT BARAN MAHATO:

SHRI T. RADHAKRISHNAN:

SHRI A. ANWHAR RAAJHAA:

SHRI NARANBHAI KACHHADIYA:

SHRI GAJANAN KIRTIKAR:

SHRI SUDHEER GUPTA:

KUNWAR HARIBANSH SINGH:

SHRI S.R. VIJAYAKUMAR:

SHRI ASHOK SHANKARRAO CHAVAN:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has decided to convert the entire fleet of vehicles plying on Indian roads for public transportation to electric vehicles by 2030;
- (b) if so, the details thereof and the present status of the said project;
- (c) the number of electric buses manufactured in the country at present;
- (d) the exemptions extended by the Government for manufacturing of hybrid/electric buses; and
- (e) whether the cost of electric buses is atleast 4-5 times higher as compared to other vehicles, if so, the details thereof and the reasons therefor along with the steps taken / being taken by the Government to bring down the cost of electric buses in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

- (a) & (b): There is, at present, no proposal under consideration of Department of Heavy Industry to convert the entire fleet of vehicles plying on Indian roads for public transportation to electric vehicles by 2030.
- (c) to (e): Since Automobile Sector is liberalized sector allowing 100% FDI, Department of Heavy Industry does not maintain the data related to manufacturing of vehicles.

Under FAME India Scheme of the Department, no exemptions have been extended for manufacturing of hybrid / electric buses.

The cost of the electric bus is substantially higher than the conventional Internal Combustion Engine (ICE) bus due to high cost of battery. However, in order to make is affordable, demand incentives are being extended for hybrid / electric buses as per Table No. 5 & 6 under ANNEXURE 13 of the Scheme Notification and as per Gazette Notification No. S.O. 3012(E) dated 12/09/2017, which are available in Department of Heavy Industry's website (www.dhi.nic.in).
